Administrations to identify and proceed against clandestine manufacturers of bombs in their respective jurisdictions.

Amendment of FERA provisions

3434. SHRI CHIMANBHAI MEHTA: Will the Minister of FINANCE be pleased to state;

- (a) whether his Ministry has since finalised the proposals for amending FERA provisions as suggested in the last Session of the Rajya Sabha; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The matter is under consideration.

Loans given to people in urban areas under SETUP Scheme

to Questions

3435. SHRI SATYANARAYANA DRONAMRAJU: Will the Minister of FINANCE be pleased to state:

- (a) what is the amount of loans extended to the people in urban areas under SEPUP Scheme so far;
- (b) what are the guidelines adopted for this Scheme; and
- (c) what is the present number of beneficiaries under the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c) The number of beneficiaries and amount of loan given during the years 1986-87 and 1987-88 under SEPUP is set out pelow:

(Rs. in crores)

Financial Year								Loans sand	ctioned	Loan disbursed	
							-	No.	Amount	No.	Amount
1986-87 .								341284	116.14	307654	100.80
1987-88*			•					362633	131.74	307372	108.50

^{*} Data as available on 15-7-1988

The Self Employment Programme for Urban Poor (SEPUP) introduced with effect from 1.9.1986 is being implemented by the public sector banks and covers all metropolitan, urban and semi-urban centres. The physical target for each centre is one beneficiary for every 300 population of the city town as per 1981 census. 30 per cent of the target is reserved for Scheduled Castes Scheduled Tribes beneficiaries both number-wisc and amount-wise from financial year 1987-88. To be eligible for assistance, applicant should be a permanent resident of the centre where the

programme is being implemented and his family income should not exceed Rs. 600|- per month. Depending upon the unit cost, assistance not exceeding Rs. 5,000|- is available to selected beneficiaries. 25 per cent of the loan amount is provided as subsidy by the Government.

Drug Trafficking in Indo-Burma Border

3436. SHRI KRISHNA KUMAR BIRLA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that North